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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 33/441/NCLT/AHM/2018

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2018**

Name of the Company: Sandeep Vinodchandra Dave.
Hitesh Chinubhai Shah
(Pranatpal Tradelink Pvt Ltd.)

Section of the Companies Act: Section 441 r/w 271(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYMEEN TRIVEDI	PCS	PctHArora	
2.				


ORDER

PCS Mr. Jaymeen Trivedi is present for the Petitioner. None for the ROC.

The representation from the ROC is received.

Heard the arguments of learned PCS for the Petitioner.

The order is reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 25th day of April, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**